

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 306 OF 2016**

**Dated:9<sup>th</sup> September, 2019**

**In the matter of:**

<b>Haryana Power Generation Corporation Ltd.</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Haryana Electricity Regulatory Commission &amp;Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter  
on **16.10.2019.**

*Pr/js*

**Court Master**